

बिहार राज्य में रेलवे लाइनों की लम्बाई

2134. श्री बिरंजीब झा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि बिहार राज्य में बड़ी-बड़ी लाइनों, मीटरगेज लाइनों और नैरोगेज लाइनों की किलोमीटरों में लम्बाई कितनी है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) : बिहार में रेलवे लाइनों की लम्बाई मार्ग किलोमीटर में निम्नलिखित है :—

बड़ी लाइन	. 3179 कि०मी०
मीटर लाइन	. 1929 कि०मी०
छोटी लाइन	. 277 कि०मी०

Decision on Western Railway Headquarters at Ahmedabad

2135. SHRI D. D. DESAI: Will the Minister of RAILWAYS be pleased to state whether any final decision has been taken about locating Western Railway Headquarters at Ahmedabad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): The matter has been considered and no justification has been found for shifting Western Railway Headquarters from Bombay.

Allotment of vacant land to Railway Staff Cooperatives

2136. SHRI HARI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have recently decided to give vacant railway land to the Railway Staff Cooperatives for the construction of houses; and

(b) if so, the particulars of those Cooperatives and the salient features of the decision?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Vacant Railway land which is not required for the Railway's immediate use is put to the following use:—

1.1. For Grow More Food purposes—Land in between stations is normally handed over to the State Government for Grow More Food purposes and the areas which are not required by the State Government are licensed to outsiders and Railway employees belonging to Scheduled Castes, Scheduled Tribes, backward classes and other landless poor.

Land within the station yards and colonies is licensed to Railway employees belonging to Scheduled Castes, Scheduled Tribes and other landless poor. In cases where land is not required by such categories of employees, it is licensed to outsiders.

1.2. For Planting of trees.

1.3. In the Railway colonies land is also licensed to welfare organisations for running of schools, Railway Cooperative Stores, Handicraft centres, Homoeopathic dispensaries etc.

2. Land surplus to Railway's requirement and is not required either by any other Central Government Department or by the State Government, is relinquished to the Railway Staff Cooperatives for the construction of houses.

(b) So far, approval for relinquishment of Railway land to Railway Employees Cooperative Societies has been given at the following places:—

(i) At Kanpur to N. E. Railway Staff Housing Society Ltd.

(ii) At Jhansi to Railwaymen's Cooperative Society.